

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1197
TO BE ANSWERED ON 28.06.2019

Pollution Control

1197. SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the steps taken/being taken by the Government to fight air pollution and save rivers;
- (b) the funds allocated/spent in this regard during the last four years; and
- (c) the measures taken/being taken by his Ministry to bring down air pollution in non-attainment cities during the last four years and the next five years under the National Clean Air Programme (NCAP)?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) to (c) The Central Government has taken a number of initiatives for prevention, control and abatement of air pollution. These include

Plans and Directions

- Comprehensive Action Plan (CAP) identifying timelines and implementing agency for actions identified for prevention, control and mitigation of air pollution in Delhi and NCR has been notified.
- National Clean Air Programme (NCAP) under the Central Sector “Control of Pollution” Scheme as a time bound national level strategy to tackle air pollution problem across the country in comprehensive manner has been launched.
- 102 non-attainment cities for formulation and implementation of city specific action plan under NCAP have been identified.
- Graded Response Action Plan for different levels of air pollution in Delhi and NCR has been notified.
- A comprehensive set of directions have been issued under section 18 (1) (b) of Air (Prevention and Control of Pollution) Act, 1986 for implementation of 42/31 measures to mitigate air pollution in major cities including Delhi and NCR cities comprising of control and mitigation measures related to vehicular emissions, re-suspension of road dust and other fugitive emissions, bio-mass/municipal solid waste burning, industrial pollution, construction and demolition activities, and other general steps.

Monitoring

- Setting up of monitoring network for assessment of ambient air quality.
- Notification of National Ambient Air Quality Standards.

- Launch of National Air Quality Index.
- Implementation of Air Quality Early Warning System for Delhi in October, 2018 in association with Ministry of Earth Sciences (MoES).

Transport

- Leapfrogging from BS-IV to BS-VI fuel standards since 1st April, 2018 in NCT of Delhi and from by 1st April, 2020 in the rest of the country.
- Introduction of cleaner / alternate fuels like gaseous fuel (CNG, LPG etc.), ethanol blending.
- Promotion of public transport and improvements in roads and building of more bridges to ease congestion on roads.
- Operationalisation of Eastern Peripheral Expressway & Western Peripheral Expressway to divert non-destined traffic from Delhi.
- Streamlining the issuance of Pollution Under Control Certificate.

Industry

- Badarpur thermal power plant has been closed from 15th October, 2018.
- All brick kilns have been shifted to zig-zag technology in Delhi and NCR.
- Installation of on-line continuous (24x7) monitoring devices all red category industries in Delhi and NCR.
- Revision of emission standards for industrial sectors from time to time.

Biomass and Solid Waste

- A new Central Sector Scheme on 'Promotion of Agricultural Mechanization for in-situ management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi' for the period from 2018-19 and 2019-20 has been launched.
- Banning of burning of biomass.
- 3 Waste-to-Energy (W-t-E) plants are currently operational in Delhi with atotal capacity of 5100 Tonnes Per Day(TPD).
- Notifications of 6 waste management rules covering solid waste, plastic waste, e-waste, bio-medical waste, C&D waste and hazardous wastes issued in 2016.

Dust

- Notifications regarding dust mitigation measures for construction and demolition activities.
- Number of mechanised road sweeping machines has been increased significantly and presently 60 machines are deployed for cleaning of roads in Delhi.

Public Outreach

- Ministry of Environment, Forest & Climate Change (MoEF&CC) and Delhi Government launched Clean Air for Delhi Campaign from 10th – 23rd Feb 2018 and to check air polluting activities pre and post Diwali, a special campaign called "Clean Air Campaign" during November 01, 2018 to November 10, 2018.
- Ministry is promoting peoples participation and awareness building among citizens for environmental conservation through Green Goods Deeds that focus on promotion of cycling, saving water and electricity, growing trees, proper maintenance of vehicles, following of lane discipline and reducing congestion on roads by car pooling etc.
- Development of mechanism for redressal of public complaints regarding air pollution issues in Delhi and NCR (through 'Sameer App', 'Emails'(aircomplaints.cpcb@gov.in) and 'Social Media Networks' (Facebook and Twitter) etc.

State-wise details of funds released to various Monitoring Agencies during last three and current years for ambient air quality monitoring as operational and

maintenance cost under National Air Quality Monitoring Programme (NAMP) is given at **Annexure I**.

In reference to Water Pollution, Central Pollution Control Board (CPCB) is implementing a nationwide water quality monitoring under National Water Quality Monitoring Programme (NWMP) at 3500 locations including Surface and Ground water in association with State Pollution Control Boards (SPCBs) & Pollution control Committees (PCCs) to fulfill the mandate of Water (Prevention & Control of Pollution) Act, 1974. Details of the funds Allocation and funds released to the State Governments during the last three years for pollution abatement works under National River Conservation Plan (NRCP) is at **Annexure II**.

Out of 102 non-attainment cities identified under NCAP, for the cities with million plus population and $PM_{10} > 90 \mu g/m^3$, MoEF&CC is funding ₹10 Crores in the current year for each city for following components:

- i. Public awareness and capacity building activities,
- ii. Source apportionment study,
- iii. Mechanical street sweepers,
- iv. Water sprinklers,
- v. Mobile Enforcement Units,
- vi. Tree plantation, greening activities & development of City Forest in open areas, premises, parks & road side lands along with establishment of nurseries & plant raising,
- vii. Construction & Demolition Waste Management Facility, etc.

For the remaining non-attainment cities, funding of ₹10 lakhs per city for cities with population less than 5 lakhs and ₹ 20 lakhs per city with a population of 5 to 10 lakhs have been sanctioned.

Annexure referred to in reply to Lok Sabha Unstarred Question No. 1197 due for reply on 28.06.2019 regarding 'Pollution Control' by Shri KothaPrabhakar Reddy, Hon'ble Member of Lok Sabha

Annexure-I

Details of Payment Released to Various Monitoring Agencies under National Air Quality Monitoring Programme (NAMP)

SI No.	Name of Monitoring Agency	Funds released under NAMP for operation & maintenance in different financial years (Amount in Rs.)				
		2014-2015	2015-16	2016-17	2017-18	2018-19
1.	Andhra Pradesh SPCB	7666250	-	-	27555500	-

2.	Arunachal Pradesh SPCB	-	-	-	4109334	1472000
3.	Assam SPCB	7842500	-	-	35912000	17762667
4.	Bihar SPCB	-	-	-	2216665	-
5.	Chandigarh PCC	-	-	4113833	3253333	1952000
6.	Chattisgarh ECB	-	1526250	-	4465333	-
7.	Dadra & Nagar Haveli PCC and Daman & Diu PCC	-	-	-	3492333	3461333
8.	Goa SPCB	7125000	7789333	-	24410667	-
9.	Gujarat SPCB	-	-	-	-	18067915
10.	Himachal Pradesh SEP & PCB	-	10128333	-	29309334	13933334
11.	Jammu & Kashmir SPCB	-	-	-	4528000	1936000
12.	Jharkhand SPCB	-	-	-	14893167	-
13.	Karnataka SPCB	354167	6749583	-	21134667	-
14.	Kerala SPCB	6474167	-	-	22320000	-
15.	Madhya Pradesh SPCB	-	-	7984417	13566666	11577333
16.	Maharashtra SPCB	-	-	16316919	30544001	11270667
17.	Meghalaya SPCB	-	7845833	-	14485333	3541333
18.	Mizoram SPCB	1765000	5413333	4253333	7346667	4640000
19.	Nagaland SPCB	906667	-	3658667	3061333	1344000
20.	Odisha SPCB	5734583	-	5872500	17080001	-
21.	Punjab SPCB	7795417	-	-	20361083	4565333
22.	Puducherry	-	-	5110333	3432000	2112000
23.	Rajasthan SPCB	-	4218750	-	13434667	-
24.	Sikkim SPCB	-	-	-	6149334	7578667

25.	Tamil Nadu SPCB	2358333	-	-	16813333	7549333
26.	Telangana SPCB	-	-	-	17985000	-
27.	Tripura SPCB	-	-	-	896000	597333
28.	Uttar Pradesh SPCB	-	7263333	-	31390667	-
29.	Uttarakhand EP&PCB	-	4085833	-	14544000	-
30.	West Bengal SPCB	-	-	-	19439917	-
31.	NEERI	7047000	13612000	22288000	21600000	14040000
32.	IIT Kanpur	3709378	-	-	8040177	1941920
	Total	5,87,78,462	6,86,32,581	6,95,98,002	45,77,70,512	12,93,43,168

Annexure II

Details of the funds Allocation and funds released to the State Governments during the last three years for pollution abatement works under National River Conservation Plan (NRCP)

(Rs. in crore)

Sl. No.	State	River	2015-16	2016-17	2017-18	2018-19
Budget Allocation			66.73	101.00	173.50	150.50
1.	Gujarat	Sabarmati, Mindola&Tapi	24.12	71.40	62.00	63.00
2.	Jammu & Kashmir	Devika&Tawi	-	-	-	30.00

3.	Maharashtra	MulaMutha	4.99	21.00	31.75	-
4.	Punjab	Ghaggar, Beas & Satluj	17.61	--	50.00	-
5.	Kerala	Pamba	5.00	--	--	-
6.	Manipur	Nambul	--	--	--	3.00
7.	Sikkim	Rani Chu	1.00	5.00	18.01	42.00
8.	Nagaland	Diphu&Dhansiri	10.00	--	5.00	5.00
9.	Odisha	Coastal Area (Puri)	--	--	1.99	-
Total			62.72	97.40	168.75	143.00